



**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA No.1721/2020

New Delhi this the 9th day of November, 2020

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A)

Har Mohan Singh
(Retired Turner, aged about 80 years)

(Group-C)

R/o Plot No. 3, 3rd Floor, Gali No. 23
R.K.-3, Sidharti Jain Road,
Mohan Garden, Uttam Nagar,
New Delhi-110059

-Applicant

(By Advocate: Shri Krishna Kumar Mishra)

Versus

1. Union of India, through
its Secretary,
Civil Aviation, Govt. of India,
Ministry of Civil Aviation
Rajeev Gandhi Bhawan, B-Block,
Safdarjung Air Port, New Delhi-110003
2. The Director General,
Directorate General of Civil Aviation
Safdarjung Air Port, New Delhi-110003
3. The Pay & Account Officer
Central Pension Accounting Office,
Min. of Finance, Govt. of India
Trikoot-2 Complex, Bhikaji Cama Place,
R.K. Puram, New Delhi-110066.

.....Respondents.

(By Advocate: Ms. Neetu Mishra for Shri K.M. Singh)

O R D E R (Oral)

After arguing for some time, Shri Krishna Kumar Mishra, learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a better OA. Permission is granted.

2. The OA is dismissed as withdrawn with liberty as aforesaid.

(A.K. Bishnoi)
Member (A)

/cc/mbt/